

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 834 of 2019

IN THE MATTER OF:

Inderpreet Kaur & Ors.

Appellants

Vs.

Real Tech Constructions Pvt. Ltd.

...Respondent

With

Company Appeal (AT) (Ins) No. 835 of 2019

IN THE MATTER OF:

Inderpreet Kaur & Ors.

Appellants

Vs.

Meters and Instruments Pvt. Ltd.

...Respondent

Present:

For Appellant:

For Respondents:

ORDER

31.01.2020: Let pleadings be completed in both the appeals within two weeks.

List immediately thereafter 'For Admission (After Notice)' on **25th February, 2020.**

[Justice Bansi Lal Bhat]
Member (Judicial)

[Justice Venugopal M.]
Member (Judicial)

[V. P. Singh]
Member (Technical)

sa/nn